NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/76/2016

NAME OF THE PETITIONER(S)

: S. Pathmakumar

NAME OF THE RESPONDENT(S)

: P.K Enterprises Private Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K.RAMAIANY &

Kannen P.T.

Course for Restarts 12 2 Petran (1) Advoide for Restarts 122

S. PATHMAKULAL

ORDER

Shri S.Pathmakumar, petitioner in person present. Shri K.Ramasamy, counsel for R1 and R2 and Shri P.T.Kannan, counsel for R3 present. Counsel for R1 and R2 along with the petitioner are directed to report compliance of the order dated 4^{th} March 2016 that was passed for early completion of the audit and file the Audited and duly adopted balance sheet with ROC after conducting of the AGM duly fulfilling all the requirements under law. Time is enlarged for due compliance that is to be made by the second week of December 2016. Put up on 16.12.2016 at 10.30 A.M.

(Ch.Mohd.Sharief Tariq Member (Judicial)

(K Anantha Padmanabha Swamy) Member (Judicial)